NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali`
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	Admission	Rule 6	Next Radio Ltd Vs JustAdzl
No.72/BB/17			of IB	nformedia Pvt Ltd

L	110.72/00/17	TOTIB	mormediary	/t Ltu
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION	SIGNATURE	
27	TI. TEELAN BASHA	~ · · · ·	_	<i>1</i>

37 T.L. JEELAN BASHA 8147639107

Petitioner

T. L. Jeelon Bath

ORDER

Counsel for petitioner is present. Counsel for petitioner reported he has complied the objections. He has filed memo .He is directed to file posted information about the service of notice. List it on 14//09/2017.

MEMBER(J)

MEMBER(T)